

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
Tis Hazari Courts, Delhi

ORDER

Consequent upon recommendations of the 'MACP Screening Committee for employees of all cadres (A, B & C) of this Establishment for grant of Financial Upgradation under the MACP/ACP Scheme' given in the meeting held on 23.08.2025 and in view of office circular no. 53112-337/S&P(JJA/JA/SJA)/Admn.II/2024 dated 23.09.2024, following Judicial Assistants are hereby granted Second Financial Upgradation under 'Modified Assured Career Progression Scheme' in the Pay Band of Rs. 9300-34800/- (PB-II) with Grade Pay of Rs. 4800/- (pre-revised) & Pay Level 8 (revised) with effect from the dates as mentioned against their names:

S. No.	Emp. Code	Official's Name	Father's / Husband's Name	Second Financial Upgradation w.e.f.
1	17131537	Devender Kumar Sharma	P D Sharma	01.01.2024
2	75628193	Suman Chauhan	S P Chauhan	22.06.2022
3	76484338	Madan Mohan	Khamani Ram	15.06.2021
4	54590147	Vikas	Roshan Lal	15.06.2021
5	14372955	Ajay Kumar Nagar	Ganga Prasad Nagar	01.01.2023
6	31424090	Anil Kumar Ray	Bhupendra Ray	01.07.2025
7	13308 / 89416872	Gaurav Bhutani	Vinod Chander	01.03.2015
8	68428828	Ramneesh Paul	Yash Paul	01.07.2024 \

NOTE: All the concerned officials/beneficiaries are directed to access this order through LAYERS/official website (as individual hard copies of this order are not being circulated) and they may exercise their 'Option Form' in the concerned Accounts Branch of their respective district for the purpose of pay fixation within one month from the issuance of this order.

(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 49571-610 /MACP/S&P(JA/SJA)/Admn.II(HQs)/THC/2025

Dated, Delhi the 19 SEP 2025

Copy forwarded for information & necessary action to:

1. Ld. Principal District & Sessions Judges, West/Shahdara/South/South-West Districts, Delhi/New Delhi;
2. Ld. Principal Judge (HQ), Family Courts, Dwarka, New Delhi;
3. PS to the undersigned;
4. DDOs/Sr. AOs/AOs/AAOs, Accounts Branches, Central/West/Shahdara/South/South-West Districts, Delhi/New Delhi;
5. The Pay & Accounts Office, Delhi/New Delhi (through Accounts Branches concerned);
6. Dealing Officials (Service Book), Accounts Branches, Central/West/Shahdara/South/South-West Districts, Delhi/New Delhi;
7. Pay Bill Clerks, Accounts Branches, Central/West/Shahdara/South/South-West Districts, Delhi/New Delhi;
8. Dealing Officials, Personal File Seat, Admn, II, HQs, THC, Delhi;
9. Dealing Official, ACR Cell, HQs, THC, Delhi;
10. Dealing Official, Website Committee, THC, Delhi for uploading this order on official website of this office under the tab "Employees' Corner";
11. Dealing Official, LAYERS Seat, THC, Delhi for uploading on LAYERS portal.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi